## Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB) No. 229/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M

Name of the Company		Rolcon Engineering Company LTD -Vs- Mcnelly Bharat Engineering		
Under Section		433/434/439		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	RISHAV	BANERJEE	, Respondent	Kislace Baneryel
		ADV		117107

## ORDER

Ld. Counsels for the petitioners and the respondents are present.

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List the matter on 13/07/2017.

(Vijai Pratap Singh) Member (J)